

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-71/2004/6428/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri Syed Imdadur Rahman,
District & Sessions Judge,
South Salmara-Mankachar.

Dated Guwahati, the th 20 July, 2023.

Sub:- **Casual leave and station leave permission.**

Ref:- DJ.SSM-I.3/Esstt/2021-2023/664/E and DJ.SSM-I.3/Esstt/2021-2023/664/E dated 17.07.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 10.07.2023 and station leave permission, from the evening of 21.07.2023 till the morning of 24.07.2023**, has been granted.

The senior most Judicial Officer would remain in-charge of your Court and office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO. HC.VII-71/2004/6428(A)/A, dated , 20-07-23

Copy to:

✓1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)